

North Eastern Hill University, under Section 3(2) of the North Eastern Hill University Act, it was mandatory on the part of the University, *inter alia*, to have a campus in the State of Nagaland and hence a campus has been established in that State. The question of starting a campus in Mizoram is under consideration of the University. The University has already started negotiations with the Government of Mizoram for opening a University College and Study Centre in that Territory.

Research Scholar founded by U.G.C.

4679. SHRI PRADYUMANA BAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state how many University Grants Commission funded Research Scholars are working in Orissa, University-wise and Department-wise?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): A statement is attached.

Statement

No. of Research Scholars in the Universities in Orissa according to the information furnished by University Grants Commission

S.No.	Name of the Department	Utkal University	Sambalpur University	Berhampur University	Total
1.	Mathematics	1	1	3	5
2.	Economics	2	1	2	5
3.	Philosophy	6	—	—	6
4.	Political Science	1	3	1	5
5.	Physics	—	—	5	5
6.	Chemistry	2	2	2	6
7.	Zoology	4	1	—	5
8.	Botany	1	—	—	1
9.	Modern Indian Languages	6	2	2	10
10.	History	3	2	1	6
11.	Commerce	2	—	1	3
12.	Sociology	2	—	2	4
13.	Education	3	3	1	7
14.	Linguistics	1	—	1	2
15.	English and Foreign Languages	1	1	2	4
16.	Psychology	7	—	—	7
Total		42	16	23	81

In addition to the above, the Commission has allocated 28 Fellowships each to the Berhampur and Sambalpur Universities and 48 to the Utkal University. These fellowships are to be awarded by the Universities concerned. Besides, the Utkal University has been permitted to institute upto 178 fellowships, under the teacher fellowships programme of the Commission, in various Departments.

Representation from Staff of Indian Agricultural Research Institute, New Delhi

4680. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he has received a representation from the Scientific & Technical Staff Association of Indian Agricultural Research Institute, New Delhi regarding rationalization of grades;

(b) whether ICAR itself has stated in the Service Rules that grade 'S' is purely temporary and is a dying cadre; and

(c) if so, whether the incumbents of 'S' grade are being absorbed in S-I grade (Scale Rs. 700—1300)?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) Grade 'S' (Rs. 550-900) has been retained in the Agricultural Research Service only for the existing incumbents and is to be abolished gradually over a period of years after it has been vacated by the present employees as a result of their promotion to grade S-I (Rs. 700-1300) of the Service or retirement. No fresh recruitment to this grade is envisaged in the Service Rules.

(c) Such of the incumbents of grade 'S' as have put in five years of service in the grade including the service rendered by them in the lower scale of Rs. 425-700 are being promoted to Grade S-I of the Service, if they are, on assessment by the Agricultural

Scientists' Recruitment Board, found suitable for such promotion. The existing incumbents of grade 'S' were also allowed to compete in the A.R.S. examinations for grade S-I held last year and this year, irrespective of their age and of their length of service in the grade.

Photographic Exhibition on 90 Years of Congress History

4681. SHRI RAMDHARI SHASTRI: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Director, National Gallery of Modern Art, drew amounts in lakhs during Emergency from Congress Fund and prepared a large photographic exhibition '90 years of Congress History' with the help of office staff during office hours;

(b) whether the privileged staff of Gallery has been paid in thousands from the Congress Fund for the above exhibition;

(c) whether irregularities have been committed in the appointments, promotions, advance increments of the staff; and

(d) whether a CBI enquiry is being help against the Director of the Gallery; and if so, the progress made in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). According to the information received from the Director, National Gallery of Modern Art, he drew Rs. 3,25,554.49 from the Congress funds and prepared a photographic exhibition '90 years of Congress History' under verbal instructions of the then Education Minister. Payment of Rs. 34.5 thousands approximately was made to some of the officers and staff of the National Gallery of Modern Art who worked for this project beyond office hours and receipts were duly obtained, kept in record and were properly audited. No payment of any nature, whether cash, kind or in any other manner was taken by the Director.